

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:908  
ANSWERED ON:10.07.2009  
UNAUTHORISED ACTIVITIES IN GOVERNMENT COLONIES  
Verma Smt. Usha

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has since collected the information;
- (b) if so, the details thereof; and
- (c) if not, the reasons and the time by which the information is likely to be furnished?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI SAUGATA ROY )

(a)&(b): Yes, Madam. The Implementation Reports in respect of assurances given to Unstarred Question No. 3253 dated 15 April, 2008 and Unstarred Question No. 393 dated 21 October, 2008, have already been sent to the Ministry of Parliamentary Affairs vide O.M.20014/11/2008-W3 dated 27.4.2009. Copies of these Implementation Reports are annexed.

(c): Does not arise.